

(c). There are six ropeways operating at present with a total capacity of 500 tons per hour or about 2 million tons per annum. These are all privately owned.

Shri Kamal Singh: I just wanted to ask the Parliamentary Secretary as to how long it will take the Government to get global tenders and estimates?

The Minister of Steel Mines and Fuel (Sardar Swaran Singh): It has been stated in the reply that project reports have been prepared for all the ropeways and global tender enquiries have been issued for six out of seven ropeways. It takes normally about five or six months for the tender enquiries to be received.

Shri T. B. Vittal Rao: It seems Government is putting up this ropeway. May I know if the subsidy that is being given to the private collieries will continue for stowing purposes?

Sardar Swaran Singh: Not in that form.

Shri Morarka: What will be the total cost of this ropeway, and what foreign exchange or foreign assistance is the Government expecting?

Sardar Swaran Singh: I would not venture an estimate particularly when the tender enquiries have been floated.

Josh Malihabadi

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*1600. { **Shri A. M. Tariq:**
 { **Shri Ansar Harvani:**
 { **Shri D. C. Sharma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Pakistani poet Josh Malihabadi has requested the Government of India for grant of Indian Citizenship to him;

(b) if so, the reactions of the Government of India thereon;

(c) whether it is a fact that this poet was granted visa to come to India twice in one month; and

(d) if so, the reasons for grant of such permission?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No, Sir.

(b) Does not arise.

(c) and (d). He has been given only one visa to enable him to attend Mushaira at Delhi and to visit Lucknow and Bombay.

श्री डॉ० सु० तारिक : मैं जानना चाहता हूँ कि जोश मलिहाबादी के पास किस विक्रम का बीमा है ?

(میں جاننا چاہتا ہوں کہ جوہوش ملیح آبادی کے پاس کس قسم کا ویسا ہے -)

In which category has the visa been given—category A, B or C?

Shri Datar: Category C.

Shri A. M. Tariq: So, I would like to know how many times Josh Malihabadi visited India in the last two months?

Shri Datar: The question is concerned with his present visit. It is for a period of three months. I am not aware of the past visits. I have got no information here.

Shri A. M. Tariq: May I know if Government is aware of this fact that when Josh Malihabadi left this country for good and adopted citizenship of Pakistan, he did so on this understanding that there was no future for him or his family in this country? And when he went to Pakistan, he wrote poems against India. I would like to know under these circumstances how Government give visa to such people who are anti-Indian?

Shri Datar: He has come as a Pakistani national with India's visa. He has come as a casual visitor.

श्री रघुनाथ मिश्र : क्या मंत्री जी को मायम है कि जोश मालिहा जब से हिन्दुस्तान में फकिस्तान गये हैं, हिन्दुस्तान के

खिलाफ प्राग उगल रहे हैं और हर प्रकार से हिन्दुस्तान के खिलाफ प्रोपेगंडा कर रहे हैं? यदि यह उनको मान्य है, तो उनको क्यों बीजा दिया गया है?

Mr. Deputy-Speaker: Order, order. Shri D. C. Sharma.

Shri D. C. Sharma: The hon. Minister said that the visa had been granted to him for three months. May I know why a visa for such a long period has been granted to him?

Shri Datar: He had to visit Delhi, Lucknow and Bombay. For that purpose, a three months visa was granted.

Shri Ansar Harvani: Is it not a fact that while giving the visa to a Pakistani citizen to visit India, it is always taken into consideration whether he is a desirable person?

Shri Datar: He is a Pakistani national. He was granted a visa for attending this Mushaira at Delhi and for visiting Lucknow and Bombay. For this purpose it was given.

Shri A. M. Tariq: I want to know if the Government of India are aware of this fact that Mr. Josh Malihabadi visited Hyderabad also without taking any visa for Hyderabad, and there in a mushaira he recited poems against India?

Shri Datar: I have no information. His visa is confined to only Lucknow, Bombay and Delhi.

Shri A. M. Tariq: I wanted to know

Mr. Deputy-Speaker: The hon. Member has said that he visited Hyderabad as well. The hon. Minister says that only two other places besides Delhi were permitted in the permit. Therefore, now he will look into that. What else does the Member want?

Shri A. M. Tariq: My point is that he visited Hyderabad without any visa, and there in a mushaira he was hooted because he recited poems against

India. I would like to know if the Government of India has got any information about this.

Shri Raghunath Singh: Yes, that is true.

श्री रघुनाथ सिंह : जवाब क्यों नहीं दिया जाता है? मैं चाहता हूँ कि जवाब दिया जाए।

उपाध्यक्ष महोदय : जब मिनिस्टर साहब नहीं उठे हैं तो इसका मतलब यह है कि उनको पास इसका जवाब और कोई नहीं है और उनका ही है जितना वह दे चुके हैं।

Shri Ansar Harvani: Is it a fact that Bhupat also asked for a visa to visit India and it was refused to him?

Shri A. M. Tariq: One supplementary, Sir.

Mr. Deputy-Speaker: It has been discussed sufficiently. Enough has been allowed.

Shri A. M. Tariq: Is it not a fact that the Government of India

Mr. Deputy-Speaker: Order, order. Next question.

AN-12 Ukraina Transport Planes

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 Shri P. C. Borooah:
 Shri Sampath:
 *1001. Shri Arjun Singh
 Bhadauria:
 Shri Anwar:

Will the Minister of Defence be pleased to state:

(a) whether the An-12 Ukraina transport planes recently bought from Russia are unable to land on any of the existing landing strips near India's mountainous northern border in which region they are initially intended to be used for carrying heavy road building machines and materials, for construction of roads there;